

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**CONTEMPT PETITION NO.1 OF 2019 &
IA NOS. 1324 & 1603 OF 2019**

Dated : 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**DB Power Limited ... Petitioner(s)
Versus
TANGEDCO & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Buddy A. Ranganadhan
Mr. Deepak Khurana
Mr. Tejasv Anand

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. S. Vallinayagam
Mr. Geet Ahuja for R-1

ORDER

The Respondent Generator has placed on record statement detailing the amounts raised by way of bills, and amounts due from what date to what date. The Appellant is to respond.

List the matter on **16.09.2019**.

**(S. D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**